Single Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP. NO.402/KB/2017 CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

| Name of the Company Under Section | | Harsh vardhan Kajaria & Ors -Vs- Metro Infrastructure Development Ltd & Ors 241-242 (O & M | | |
|-----------------------------------|--|---|--|--|
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1. Mr. Ratnanko Banerji, Sr. Adv

2. Mr. Nizmalya Dangupta, Adv

3. Mr. Shaunak Mitra, Adv

4. Ms. Delejani Chatterji, Adv

4. Ms. Delejani

10-08-2017 – CP No. 402/KB/2017 – Harsh Vardhan Kajaria & Ors Vs. Metro Infrastructure Development Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioners is present.

The petitioner had given notice to the respondents as is reflected from the affidavit of service filed by the petitioner with the petition.

No one appeared on behalf of the Respondents.

The Lawyer appearing on behalf of the petitioner prayed for interim relief.

Heard the petitioner at length, ex parte.

The order is reserved.

MANORAMA KUMARI MEMBER(J)